

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.406
IA/3238/ND/2021 in IB/2926/ND/2019

IN THE MATTER OF:

Elantas Beck India Ltd

...

Applicant

Versus

Agh Wires Pvt Ltd

...

Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Anushka Jadhav, Adv.

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
17.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV